

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

STARRED QUESTION NO:414
ANSWERED ON:23.04.2010
UTILISATION OF FUNDS UNDER RGGVY
Das Shri Bhakta Charan;Thamaraiselvan Shri R.

Will the Minister of POWER be pleased to state:

- (a) whether the Government proposes to electrify all the unelectrified villages in the country by 2012;
- (b) if so, whether only a small percentage of the targets fixed for the electrification of villages under the Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) has been achieved so far;
- (c) if so, the details thereof and the reasons therefor, State/UT-wise;
- (d) whether the funds allocated to the State Governments in the country including Orissa under the RGGVY during the last three years and the current year were utilized properly;
- (e) if so, the details thereof and if not, the reasons for non-utilization of the funds, State/UT-wise; and
- (f) the steps taken or proposed to be taken by the Government in this regard?

Answer

THE MINISTER OF POWER(SHRI SUSHILKUMAR SHINDE)

(a) to (f) : A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF STARRED QUESTION NO. 414 TO BE ANSWERED IN THE LOK SABHA ON 23.04.2010 REGARDING UTILISATION OF FUNDS UNDER RGGVY.

(a) : Under Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY), the target for electrification of un-electrified villages is 1 lakh by 2012. It is expected that all the sanctioned villages of 1.18 lakh will be covered by 2012 end.

(b) & (c) : Under RGGVY, 573 projects covering electrification of about 1.18 lakh un-electrified villages and electricity connections to about 2.46 crore BPL households have been sanctioned. Cumulatively, as on 31.03.2010, the electrification works in 78,256 un-electrified villages i.e. 66.32% of coverage have been completed and electricity connection to 1,00,97,026 BPL households have been released in the country. State-wise coverage and achievement of un-electrified villages for the sanctioned projects is at Annex-I.

(d) to (f) : There is no upfront allocation of funds for any State under RGGVY. Funds are released against sanctioned projects in installments based on the reported utilization of amount in the previous installment(s). State-wise funds released for the sanctioned projects under RGGVY including Orissa for the last three years are at Annex-II. The physical and financial progress of RGGVY project is periodically reviewed and monitored by Ministry of Power and Rural Electrification Corporation (REC), the nodal agency for RGGVY. The following steps have been taken for effective implementation:-

(i) Government of India has set up an inter-Ministerial Monitoring Committee which periodically meets to sanction projects and review progress of implementation.

(ii) States have been advised to set up district committees to monitor the progress of rural electrification works. All the states have notified formation of district committees.

(iii) The States have also been requested to hold monthly meeting under the Chairmanship of Chief Secretary to resolve the bottlenecks in implementation of RGGVY.

(iv) The Government of India as also REC, conduct frequent review meetings with all the stakeholders; the concerned State Governments, state power utilities and implementing agencies for expeditious implementation of the scheme as per the agreed schedules.

(v) For speedier and effective implementation of projects, their execution has been taken up on turnkey basis.

(vi) To ensure qualitative execution of rural electrification works, a three tier quality control mechanism has been enforced under RGGVY.

(vii) Grant amount of BPL connection has been enhanced to Rs.2200/- in XI Plan from Rs.1500/- in X Plan.

(viii) To take care of the cost escalation, cost norms for village electrification have been revised upward in XI Plan projects as given below:

COST NORMS FOR VILLAGE ELECTRIFICATION

1. Electrification of un-electrified village Cost (Rs. in lakhs)

a In normal terrain 13

b In hilly,tribal,desert areas 18